

HIGH COURT OF DELHI : NEW DELHI

No. 2842/G-10/Genl.-II/DHC
Dated: 20/11/24

CIRCULAR

In continuation of the Circular No.544/Genl./DHC dated 10.07.2014, No. 472/Genl./DHC dated 14.08.2015 and No. 2904/G-10/Genl.-II/DHC dated 01.11.2023 regarding making of complaints under the Sexual Harassment of Women at Workplace (Prevention Prohibition and Redressal) Act, 2013, it is hereby circulated for information of all concerned that the contact number of Registrar (Genl.-Admin.-II) is now 9717394823 instead of 9560779700 for official purposes.

Sd/-
(V.K. Mittal)
Joint Registrar
for Registrar General

Endst. No. 2843-48/G-10/Genl. II/DHC Dated: 20/11/24

Copy forwarded for information and necessary action to: -

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| 1. | Registrar-cum-Secretary to Hon'ble the Chief Justice | With the request to kindly bring the contents of the above circular to the knowledge of the officials working under their supervision. |
| 2. | JR-cum-PA to the Registrar General | |
| 3. | All Registrars, OSD(s), Coordinator (DIAC), Joint Registrars, Deputy Registrars, Assistant Registrars | |
| 4. | All AOJs, Court Masters, Private Secretaries and Branch In-charge(s). | |
| 5. | Registrar (IT), with the request to upload the same on the intranet of this Court. | |
| 6. | Notice Board | |


(Sumit Tandon)
Administrative Officer (Judicial)

As directed may be uploaded.

Dr. H. N.
20/11/2024
P.A. to Registrar (IT)

AOS/IT cell

1462/KJJI
20/11/2024